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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010374442026

+ **W.P.(C) 11656/2026**

CENTRAL SECRETARIAT CLUB

.....Petitioner

Through: Ms. Diya Kapur, Sr. Adv. with
Mr. Nakul Gandhi, Mr. Darshit
Sidhabatti, Ms. Anushka
Khaitan, Mr. Raghav Kumar &
Ms. Shruti Jain, Advs.

versus

UNION OF INDIA AND ORS

.....Respondent

Through: Ms. Radhika Bishwajit Dubey,
CGSC with Ms. Gurleen Kaur
Waraich, Mr. Kritarth
Upadhyay, Mr. Amulya Dev
Mishra & Mr. Saksham
Sharma, Advs.

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

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07.10.2026

CM APPL. 68621/2026 (early hearing)

1. The present application is filed seeking early hearing.
2. For the reasons mentioned in the application, the same is allowed and matter is taken up today.
3. Application stands disposed of.

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4. Undisputedly, the petitioner was running the Club at property bearing No. 07C to 10C, Park Lane, Type 5A, New Delhi since the year 1926. The possession of the premises has been taken over pursuant to the impugned order whereby the petitioner's control over



the Club and consequently, the property was derecognized.

5. It is pointed out that the office bearers of the petitioner have since been evicted from the property.

6. The matter could not be finally heard today since the Court was only available till 3.30 PM on account of get-together organized by Delhi High Court Bar Association at 3:30 PM to bid farewell to Hon'ble Ms. Justice Chandrasekharan Sudha.

7. The respondents are directed to permit two officers of the petitioner, to visit the subject premises and collect all their belongings and other items, the list of which shall be provided to the respondents after visiting the property. After the list is provided, the respondents shall take steps for facilitating the collection of those goods / items by the petitioner.

8. Ms. Radhika Bishwajit Dubey, CGSC, who appears for Respondent No. 1 is requested to facilitate the coordination of the petitioner's concerned officers with the respondent department in order to carry out above direction within two weeks.

9. List on 21.12.2026.

10. The date of 09.02.2027, already fixed, stands cancelled.

AMIT MAHAJAN, J

OCTOBER 7, 2026
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